

Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, the 19th February, 1996

notifi
NOTIFICATION

No. _____ (F.No.204/28/94/ITA.II). It is notified that ¹⁰⁶ general information that M/s Housing and Urban Development Corporation Ltd. Hudco House, Lodhi Road, New Delhi-110003, have been approved by the Central Government as a Housing Finance Company for the purposes of section 36(1)(viii) of the Income-tax Act, 1961, for the assessment years 1995-96 to 1997-98.

2. The approval is subject to the condition that the company will conform to and comply with the provisions of section 36(1)(viii) of the Income-tax Act, 1961.

Nishi Singh
(NISHI SINGH)
DEPUTY SECRETARY (ITA.II)

Notification No. 9976 (F.No.204/28/94/ITA.II)

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to:

1. M/s Housing & Urban Development Corporation Ltd.,
Hudco House, Lodhi Road, New Delhi-110003.
2. C.C.I.T., Delhi, New Delhi.
3. All Chief Commissioners of Income-tax and Directors
General of Income-tax.
4. C&AG of India(40 Copies).
5. Joint Secretary & Legal Advisor, M/o Law, New Delhi.
6. Addl. Secretary (Admn.), Deptt. of Revenue, New Delhi.
7. Bulletin Section DIT (RSP&PR), New Delhi.

Nishi Singh
(NISHI SINGH)
DEPUTY SECRETARY (ITA.II)